## HIGH COURT OF MANIPUR AT IMPHAL

## CIRCULAR

Imphal, the 30<sup>th</sup> October, 2025

No. HCM/1/96-BENCH/ : *Inter alia* in accordance with sections 16(3) and 49(1)(g) of the Advocates Act, 1961 read with Rule (a) under Chapter I (Part VI) of the Bar Council of India Rules and Rule (a) under Appendix-III, Chapter XIII (Part IV) of the High Court of Manipur Rules, 2019, it is informed to all Registry officials as under:

- i) The names of Senior Advocates shall not be entered in the *vakalatnama* filed before this Court.
- ii) The names of Senior Advocates shall not appear in the cause list of the High Court. Only the names of the Advocates/ Counsel on record shall appear in the *vakalatnama* (to be signed) and the same shall be shown in the causelist.
- iii) The Registry shall ensure strict compliance with these directions while scrutinizing *vakalatnama(s)* and preparing daily causelist.
- iv) Non-compliance with this circular may result in the concerned *vakalatnama(s)* being treated as defective and not being accepted for filing.

This circular shall come into force with effect from 01.11.2025.

By Orders etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 22403 - 13 Copy to: Imphal, the 30<sup>th</sup> October, 2025

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 4. The Registrar General, High Court of Manipur.
- 5. The Joint Registrar (Judl.), High Court of Manipur.
- 6. The Deputy Registrar (Judl.), High Court of Manipur.
- 7. All the Assistant Registrars, High Court of Manipur
- 8. The System Analysts, High Court of Manipur.
  - for uploading in the official website of High Court of Manipur
  - 9. All the Superintendents/Court Officers/Stamp Reporter, High Court of Manipur.
  - 10. All the Court Masters, High Court of Manipur.
  - 11. The Concerned/Guard File.

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

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